

ORISSA HIGH COURT

FILING REPORT AS ON :17/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/2250/2025	M/S S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// ()	
2	D-ARBP/2252/2025	S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// ()	
3	D-BLAPL/1751/2025 BLAPL/662/2025	ZAHIR ALI VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /32 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/000077/2024	
4	D-BLAPL/1753/2025	TUNU SAGADIA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /236 /2022 ()	
5	D-BLAPL/1755/2025	SARMIT URMA @ MILU VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	ATHAMALLIK /131 /2023 ()	
6	D-BLAPL/1757/2025	ROHITA BEHERA @ LANDA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	ATHAMALLIK /131 /2023 ()	
7	D-BLAPL/1760/2025	KARTIK @ ABHINA SUNDAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /63 /2024 ()	
8	D-BLAPL/1762/2025	BISWAJIT MALLICK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /151 /2020 ()	
9	D-BLAPL/1763/2025	TIKEDHAR GAINTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAIPATNA /186 /2022 ()	
10	D-BLAPL/1764/2025	BASANTA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /217 /2024 ()	
11	D-BLAPL/1782/2025	PUPUN NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 ()	

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12	D-BLAPL/1785/2025	RAHUL JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHADEV KHUNTA /491 /2024 () //	
13	D-BLAPL/1787/2025	BABUNI MALLICK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CHAULIAGANJA /267 /2020 () //	
14	D-BLAPL/1789/2025	RAJ NAIK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	DARGHA BAZAR /217 /2024 () //	
15	D-BLAPL/1792/2025	MAMUDHANA BAGHA VS STATE OF ODISHA	PRATIMA NAYAK VS	MANAMUNDA /238 /2024 () //	
16	D-BLAPL/1795/2025	DHANANJAYA @ SUNIL SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /246 /2024 () //	
17	D-BLAPL/1800/2025	SANTOSH NAYAK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	BAIDYANATHPUR /567 /2024 () //	
18	D-BLAPL/1801/2025	RAMESH KUMAR MISHRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 () //	
19	D-BLAPL/1803/2025	SUBASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /323 /2023 () //	
20	D-BLAPL/1806/2025	TARUN BARIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /467 /2023 () //	
21	D-BLAPL/1815/2025	RAJA ACHARI @ ACHARY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /509 /2024 () //	
22	D-BLAPL/1820/2025	JAMES NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	MOHANA /212 /2024 () //	AOR20230000836C202500001
23	D-BLAPL/1821/2025	BAPI@BHARAT KUMAR SAHOO	DEVASHIS PANDA	KHANDAGIRI P.S. /635 /2019	AOR20220001247C202500010

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1822/2025	G. KALYAN RAO	DEVASHIS PANDA	BHARATPUR PS /111 /2024	AOR20220001247C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1827/2025	PRAKASH SETHI	SWATIREKHA JENA	BAIDYANATHPUR /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1828/2025	MONU MADKAMI	PRASANTA KUMAR NANDA	ORKEL /303 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1829/2025	RAJESH NAIK	LAMBODOR ACHARI	JAGANNATHA PRASAD /41 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1832/2025	ABHI HARIJAN	PVS NANAJI ACHARY	JEYPORE TOWN /267 /2023	AOR20220000211C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1839/2025	SANDEEP PANDA	PRONOY MOHANTY	LAXMISAGAR P.S. /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1840/2025	DEBRAJ CHHATAR	KARUNAKAR SARANGI	TITILAGARH /301 /2023	AOR20220003924C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1843/2025	TULU @ GANESH MALLICK	GOUTAM CHARAN ROUT	NISCHINTAKOILI /173 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1844/2025	KAMAL LOCHAN HARIJAN	BASUDEV MISHRA	KHATIGUDA /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1847/2025	PALLAVI MISHRA @ PALLAVI HOTA	NIRMAL CHANDRA MOHANTY	DHENKANAL TOWN /131 /2022	
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
34	D-BLAPL/1850/2025	MUKESH KUMAR SAINI	BHARAT BHUSAN ROURAY	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /30 /2024	
		VS	VS	()	

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35	D-BLAPL/1853/2025	STATE OF ODISHA AJAY NAHAK VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /516 /2024 ()	
36	D-BLAPL/1854/2025	STATE OF ODISHA PRASANTI NAHAK VS	S.S.RAY (2) VS	// BERHAMPUR TOWN /383 /2024 ()	
37	D-BLAPL/1857/2025	STATE OF ODISHA KUNA PATASAHANI @ FAGUA PATASAHANI VS	SATYABRATA DASH VS	// JATNI P.S. /45 /2023 ()	
38	D-BLAPL/1859/2025	STATE OF ODISHA BIJAYA KUMAR SAMAL @ BIJAY SAMAL VS	BIDESHI KUMAR GHADEI VS	// MANGALA BAG /122 /2017 ()	
39	D-BLAPL/1861/2025	STATE OF ODISHA TUKU MAHARANA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /836 /2024 ()	
40	D-BLAPL/1864/2025	STATE OF ODISHA HARSHIT SAIN VS	BHARAT BHUSAN ROUSTRAY VS	// ROURKELA CYBER P.S. /30 /2024 ()	
41	D-BLAPL/1865/2025	STATE OF ODISHA GAJENDRA KATA @ GAJINDRA KATA @ GAJINDRA KATA VS	JYOTIRMAYA SAHOO VS	// CHANDAHANDI /18 /2023 ()	
42	D-BLAPL/1867/2025	STATE OF ODISHA RAMAKANTA DAS VS	JAYANTA KUMAR MAJHI VS	// //0 ()	
43	D-BLAPL/1869/2025	STATE OF ODISHA ARJUN DUNGRI @ DONGRI @ GANDA @ ARJUN @ DONGRI VS	JYOTIRMAYA SAHOO VS	// CHANDAHANDI /18 /2023 ()	
44	D-BLAPL/1872/2025	STATE OF ODISHA FAZAL ALLI @ FAYAZ HUSSAIN VS	GOREKHANATH DAS VS	// NAYAPALLI P.S. /115 /2024 ()	
45	D-BLAPL/1873/2025	STATE OF ODISHA PRAVAT KUMAR BEHERA @ BUNU VS	GOREKHANATH DAS VS	// Maitri Vihar PS /520 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/1875/2025	RAJIB @ RAJEEV LOCHAN DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	EOW,BHUBANESWAR /11 /2023 () //	AOR20220001247C202500012
47	D-BLAPL/1877/2025	ANIL KUMAR SHA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /475 /2024 () //	
48	D-BLAPL/1880/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /722 /2024 () //	
49	D-BLAPL/1883/2025	K. PRASANNA KUMAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BHARATPUR PS /58 /2021 () //	
50	D-BLAPL/1884/2025	BALWAAN SINGH @ BALWAAN @ KABIR VS UNION OF INDIA (NCB)	SAKTI PRASAD DAS VS	NCB BHUBANESWAR /2 /2022 () //	
51	D-BLAPL/1885/2025	MANTU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
52	D-BLAPL/1887/2025	R.ADINARAYAN RAO VS STATE OF ODISHA	MOHAMMED RIAZ VS	DARGHA BAZAR /246 /2024 () //	
53	D-BLAPL/1892/2025	GUDU @ SURENDRA MALLA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /281 /2024 () //	
54	D-BLAPL/1893/2025	NALU @ MANOJ NAIK VS STATE OF ODISHA	DEBASHIS MITRA VS	MANGALA BAG /318 /2024 () //	
55	D-BLAPL/1897/2025	BASANTA SING @ BAPUN VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	SORO /249 /2024 () //	
56	D-BLAPL/1902/2025	PRADIP KUMAR @ PRADEEP KUMAR VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	LINGARAJ P.S. /320 /2024 () //	
57	D-BLAPL/1905/2025	JITENDRA KUMAR NAYAK	RANJAN KUMAR NAYAK	TIGIRIA /142 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/1906/2025	SK. JAMAL @ JAMALUDDIN	SMRUTI RANJAN ROUT	MAHILA P.S. BUXIBAZAR /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/1908/2025	BUNTY NAYAK	RANJAN KUMAR NAYAK	TIGIRIA /281 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/2277/2025	SANJAY KUMAR PEREI	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/2283/2025	JAYANTI JAGADALA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/2312/2025	M/S PARADIP MARINE SERVICE,KHURDA	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		PARADIP PORT TRUST,JAGATSINGHPUR		//	
63	D-CMAPL/2363/2025	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., KHANDA		//	
		VS	VS	()	
		KABITA BISWAL		//	
64	D-CMP/2200/2025	PURNA CHANDRA MALIK	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500010
		VS	VS	()	
		GUNJAR MALIK		//	
65	D-CMP/2273/2025	LINGARAJ@LINGESWAR MAHADEV BIJE, MULAPAIPTI RANJAN BHOKTA		//	
		VS	VS	()	
		SRIDHAR PANDA		//	
66	D-CMP/2326/2025	ANWARUL HAQUE	DIGAMBAR SETHI	//	
		VS	VS	()	
		MOHIBUL HAQUE		//	
67	D-CMP/2336/2025	BASANTA KUMAR KHANDA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMP/2338/2025	RAMESH CHANDRA JENA	AMIT PRASAD BOSE	//	
		VS	VS	()	

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69	D-CMP/2381/2025	R.K. BIRENDRANATH DAMODAR MISHRA VS TAPASWINI PANDA	BYOMOKESH SAHOO VS	// // 0 //	
70	D-CONTC/2201/2025	JNANENDRA NATH SAHOO VS SANJAY SETH,RAKSHA RAJYA MANTRI-CUM-CHAIRMAN,NEW DELHI	ADV. VS	// 0 //	
71	D-CONTC/2210/2025	CHRDS INTEGRATED MODEL SCHOOL VS SHALINI PANDIT, IAS	PABITRA KUMAR DUTTA VS	// 0 //	
72	D-CONTC/2228/2025	BIHARI BAG VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
73	D-CONTC/2230/2025	SARAT KUMAR SAHOO VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
74	D-CONTC/2231/2025	SANJUKTA JAGDEV VS BISWAJEET PRADHAN, SUB REGISTER,KHANDAGIRI, KHURDA	ADV. VS	// 0 //	AOR20220004309C202500003
75	D-CONTC/2247/2025	SUDARSHAN NAYAK VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
76	D-CONTC/2255/2025	SOMANATH KHILAR VS SASMITA MURMU,TAHASILDAR	KHAGESWAR BEHERA VS	// 0 //	
77	D-CONTC/2260/2025	TUSARA RANAJN PATRA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
78	D-CONTC/2301/2025	HARAMOHAN MOHAPATRA VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //	
79	D-CONTC/2304/2025	SIDHARTHA KUMAR NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //	

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80	D-CONTC/2306/2025	NIRANJAN DAS VS ANU GARG,IAS	ADV. VS	// ()	
81	D-CONTC/2307/2025	DHANANJAY DAS VS ANU GARG,IAS	ADV. VS	// ()	
82	D-CONTC/2310/2025	ASHOK KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
83	D-CONTC/2313/2025	JYOTI PRAKASH TANDI VS Y.B.KHURANIA,IPS	ADV. VS	// ()	
84	D-CONTC/2315/2025	SIBA SABAR VS ANU GARG,IAS	ADV. VS	// ()	
85	D-CRLA/1761/2025	PURNA CHANDRA @ PRABHAT CHHATRIA VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /10 /2019 ()	
86	D-CRLA/1794/2025	RIPU GURU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /172 /2020 ()	
87	D-CRLA/1851/2025	SONU @ SUMANTA SETHI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KANDARPUR /15 /2019 ()	
88	D-CRLA/1888/2025	LATATENDU MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 ()	
89	D-CRLA/1890/2025	PURNA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOSANINUAGAM /94 /2023 ()	
90	D-CRLA/1907/2025	KUTU KULDIP@KHUTU KULDEEP VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT TOWN /193 /2016 ()	
91	D-CRLMA/1775/2025	PRATIMA BEHERA	KARUNAKAR GAYA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/1747/2025	TARENI PRASADA BHATTA@BABULI	BIPIN KUMAR NAYAK	PIPLI /141 /2003	
	CRLMC/266/2025	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)	
		STATE OF ODISHA		ST/0000138/2013	
93	D-CRLMC/1754/2025	KRUTIBAS HARIJAN	RAJIB LOCHAN PATTNAIK	MUDULIPODA /63 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/1770/2025	KHIROD DEEP @ KSHIROD DEEP	JAGABANDHU SAHU	/ /0	
		VS	VS	()	
		SUSHREE SANGEETA DEEP		//	
95	D-CRLMC/1772/2025	BASUDEV MOHAPATRA	DILLIP KUMAR RAY	PURUNABAZAR /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/1776/2025	SANTOSH KUMAR SAHOO	PANCHANAN PANIGRAHI	BHUBAN /101 /2010	AOR20250000001C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/1780/2025	KALIA @ UTTAM KUMAR GIRI	AMULYA RATNA PANDA	JALESWAR /169 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/1784/2025	NIROD KUMAR MOHANTY	PRAVASHA PUJAREE PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
99	D-CRLMC/1802/2025	JITU@JITESH MOHANTY	ANITA SAHOO	Bamapada (Industrial Area) /159 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/1805/2025	MOHAMMAD BARKAT REZA@BARKAT REZA	ANITA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/1808/2025	RIYASAT KHAN	SANJAY KUMAR BEHERA	DARGHA BAZAR /6 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/1810/2025	PRAFULLA KUMAR MOHAPATRA	RABINDRA NATH PRUSTY	TIGIRIA /177 /2021	
		VS	VS	()	

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103	D-CRLMC/1814/2025	STATE OF ODISHA JEEVANJYOTI MOHANTY VS	BINAYAK PRASAD MOHANTY VS	// SATYABADI /178 /2023 ()	
104	D-CRLMC/1817/2025	STATE OF ODISHA SANTOSH RAJU VS	PRANAB KUMAR SAMANTRAY VS	// DAMANJODI /24 /2021 ()	
105	D-CRLMC/1819/2025	STATE OF ODISHA KALIA MUNI@RAMAKRUSHNA MUNI VS	PARTHA SARATHI DAS VS	// KODALA /188 /2010 ()	AOD20240000364C202500004
106	D-CRLMC/1842/2025	STATE OF ODISHA BISWAJIT LENKA VS	JYOTIRMAYA SAHOO VS	// MALKANGIRI /254 /2021 ()	
107	D-CRLMC/1845/2025	STATE OF ODISHA SATYA RANJAN DAS@DASH VS	AMIT KUMAR PATRA VS	// PURI TOWN /58 /2019 ()	
108	D-CRLMC/1855/2025	STATE OF ODISHA KURESHU GAMANGA VS	CHANDAN SAMANTARAY VS	// JARADA /81 /2016 ()	
109	D-CRLMC/1858/2025	STATE OF ODISHA PRADIP KUMAR NAIK VS	AMIT PRASAD BOSE VS	// / /0 ()	
110	D-CRLMC/1878/2025	UPENDRA BEHERA RABINDRA KUMAR PARAMANIKA@RABI@RABINDRA KUMAR PARAMANIKA VS	RABINDRA KUMAR PARAMANIKA VS	// SAHID NAGAR P.S. /100 /2016 ()	
111	D-CRLMC/1882/2025	STATE OF ODISHA SEFALI MANSINGH VS	PRAVASH CHANDRA JENA VS	// ATHGARH /216 /2014 ()	
112	D-CRLMC/1899/2025	STATE OF ODISHA HARISH CHANDRA PANDA VS	NILA MADHAB PRAHARAJ VS	// BARIPADA TOWN /104 /2019 ()	
113	D-CRLMP/1749/2025	STATE OF ODISHA TAPAN KUMAR NAYAK VS	PREMRAJ GOUDA VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/1752/2025	SUBHASISH MOHARANA VS SNIGDHA MOHARANA	RAKESH KUMAR MALLICK VS	/ / 0 () //	
115	D-CRLMP/1759/2025	SATYA SUNDAR SETHY VS ITISMITA SETHY	HIMANSHU SEKHAR MISHRA VS	/ / 0 () //	
116	D-CRLMP/1790/2025	SUMANT BEHERA VS SUBHRAPATI SAHU	BIDYADHAR MANSING VS	/ / 0 () //	
117	D-CRLMP/1837/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /316 /2024 () //	
118	D-CRLMP/1886/2025	PRAVAT KUMAR SETHY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	/ / 0 () //	
119	D-CRLMP/1894/2025	SULOCHANA PANDA VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	/ / 0 () //	
120	D-CRLMP/1896/2025	SUBHASHREE SUBHASHMITA SUBUDHI VS SURESH CHANDRA SAHOO	ABHILASH MISHRA VS	/ / 0 () //	
121	D-CRLMP/1901/2025	SUBHASHREE SUBHASHMITA SUBUDHI VS STATE OF ODISHA	ABHILASH MISHRA VS	/ / 0 () //	
122	D-CRLREV/1741/2025	DHRUBA CHARAN JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI RAMACHANDRAPUR /89 /2015 () //	AOR20220001558C202500009
123	D-CRLREV/1756/2025	SIBARAM TAREI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHALLIKOTE /414 /2024 () //	
124	D-CRLREV/1758/2025	TUSU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /204 /2013 () //	
125	D-CRP/2280/2025	JSW ENERGY(UTKAL) LTD.	NIKHILESH BARIK	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
126	D-FAO/2199/2025	PURNAMI ADDA	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500009
		VS	VS	0	
		UNION OF INDIA		//	
127	D-FAO/2298/2025	M/S. DEVI KRUPA SOFT DRINKS, GANJAM	AVIJIT PAL	//	
		VS	VS	0	
		M/S. JOGESWAR BEVERAGES		//	
128	D-ITA/2356/2025	RAJENDRA PRASAD GUPTA	LALITENDU MISHRA	//	AOR20220001610C202500006
		VS	VS	0	
		ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR		//	
129	D-MACA/2205/2025	G.M., WATCO, SUNDARGARH	PRASANNA KUMAR BHUYAN	//	
		VS	VS	0	
		KAMALAKANTA TANTY		//	
130	D-MACA/2206/2025	G.M., WATCO,SUNDARGARH	PRASANNA KUMAR BHUYAN	//	
		VS	VS	0	
		GOUTAM MAHATO		//	
131	D-MACA/2266/2025	ANNUCHHAYA PADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		PAWAN KUMAR AGRAWAL		//	
132	D-MACA/2305/2025	MADHUSMITA BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SANGITA AGARWAL		//	
133	D-MATA/2232/2025	SANTOSH KUMAR RAY	MANASH RANJAN NAYAK	//	
		VS	VS	0	
		JYOTIRMAYEE RAY		//	
134	D-MATA/2285/2025	MANAS KUMAR PRUSTY	SUJIT KUMAR BISWAL	//	
		VS	VS	0	
		ROJALIN SAHOO		//	
135	D-RPFAM/2342/2025	MANORANJAN BEHERA	BAMADEV BARAL	//	
		VS	VS	0	
		RITANJALI BEHERA		//	
136	D-RPFAM/2361/2025	SURESH CHANDRA SAHOO	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	

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137	D-RSA/2265/2025	SAUBHAGYA NALINI SAHOO DHARANIDHAR BEHERA VS LIPIKA BEHERA	AJIT CHANDRA MOHAPATRA VS	// // 0 //	
138	D-RSA/2377/2025	RAJ KRUSHNA RATH VS RAMA KRUSHNA CHOUDHURY	DEEPALI MAHAPATRA VS	// 0 //	
139	D-RVWPET/2239/2025	TATA MOTORS FINANCE LTD., BBSR VS PRABHAKAR BARIK	PRAKASH KUMAR MISHRA VS	// 0 //	
140	D-TRPCRL/1750/2025	PRATIMA BASTIA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	NIALI /76 /2021 0 //	
141	D-WA/2177/2025	STATE OF ODISHA VS JAGANNATH SAHOO	SACHIDANANDA NAYAK , A.S.C VS	// 0 //	LOD20240000172C202500045
142	D-WA/2178/2025	STATE OF ODISHA VS ROHIT KUMBHAR	GAUTAM TRIPATHY, A.G.A VS	// 0 //	LOD20240000200C202500044
143	D-WA/2180/2025	STATE OF ODISHA VS LACHHAMAN HANTAL	GAYATRI PATRA, A.S.C VS	// 0 //	LOD20240000194C202500044
144	D-WA/2181/2025	STATE OF ODISHA VS SAROJ KUMAR TRIPATHY	BIMBISAR DASH, A.G.A. VS	// 0 //	LOD20240000172C202500044
145	D-WA/2182/2025	STATE OF ODISHA VS DILLIP KUMAR BEHERA	SATYABRATA MOHANTY , A.G.A VS	// 0 //	LOD20240000194C202500043
146	D-WA/2183/2025	BOARD OF REVENUE VS ABHINNA KUMAR SWAIN	AISHWARYA DASH, A.SC. VS	// 0 //	LOD20240000172C202500043
147	D-WA/2184/2025	PARADIP PORT TRUST VS KESHAB CHANDRA SETHY	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500006

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148	D-WA/2290/2025	STATE OF ODISHA VS SUBASINI DAS	SURYA NARAYAN PATNAIK , A.G.A VS	// 0 //	LOD20240000194C202500046
149	D-WA/2291/2025	STATE OF ODISHA VS PITAMBAR PRADHAN	JATESWAR NAYAK , A.G.A VS	// 0 //	LOD20240000194C202500045
150	D-WA/2292/2025	STATE OF ODISHA VS BISWANATH NAYAK	JATESWAR NAYAK , A.G.A VS	// 0 //	LOD20240000172C202500046
151	D-WA/2293/2025	STATE OF ODISHA VS AJAY RAM@AJAY KUMAR MAKAR	SURYA NARAYAN PATNAIK ,A.G.A VS	// 0 //	LOD20240000200C202500045
152	D-WA/2328/2025	STATE OF ODISHA VS GAYATRI BARIK	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500046
153	D-WA/2345/2025	STATE OF ODISHA VS NRUSINGHA PRASAD ADHIKARI	SASWAT DAS , A.G.A VS	// 0 //	LOD20240000200C202500048
154	D-WA/2347/2025	STATE OF ODISHA VS DAMBARUDHAR GIRI	SASWAT DAS , A.G.A VS	// 0 //	LOD20240000172C202500049
155	D-WA/2348/2025	STATE OF ODISHA VS JASHODA MAHANTA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500048
156	D-WA/2349/2025	STATE OF ODISHA VS AMRESH KUMAR KHAMARI	SASWAT DS, A.G.A. VS	// 0 //	LOD20240000194C202500047
157	D-WA/2352/2025	STATE OF ODISHA VS BRAJESH MEHER	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202500048
158	D-WA/2359/2025	AJAYA KUMAR PANDA VS ASST. REGISTRAR OF CO-OPERATIVE SOCIETIES, CUTTACK	SIDHESWAR MALLIK VS	// 0 //	
159	D-WA/2365/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//	LOD20240000200C202500049

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		VS	VS	()	
160	D-WA/2367/2025	KRISHNA CHANDRA SETHY ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION	KORASO ALPATEBSR	//	
		VS	VS	()	
161	D-WA/2398/2025	SUNDARI SEN BISWAJIT GARDIA	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
162	D-WP(C)/2179/2025	STATE OF ODISHA BAISHNAB CHARAN SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
163	D-WP(C)/2185/2025	STATE OF ODISHA NALINIKANTA KUNDU	KISHORE KUMAR MISHRA	//	
		VS	VS	()	
164	D-WP(C)/2186/2025 WP(C)/1936/2025	COLLECTOR, KENDRAPARA BRAJARAJ MISHRA	RAMA KRISHNA BISOI	//	
		VS	VS	()	
165	D-WP(C)/2187/2025 WP(C)/1903/2025	STATE OF ODISHA PRAVANJAN BEHERA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
166	D-WP(C)/2188/2025	THE CHAIRMAN ODISHA GRAMYA BANK MOHINEE PASAYAT	DEBASHISHA HOTA	//	AOR20220001293C202500002
		VS	VS	()	
167	D-WP(C)/2189/2025	STATE OF ODISHA MINATI NAHAK	SURJYA NARAYAN SAHU	//	AOD20240000001C202500027
		VS	VS	()	
168	D-WP(C)/2190/2025	STATE OF ODISHA SUJIT RAVVA	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500004
		VS	VS	()	
169	D-WP(C)/2191/2025	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR RAVVA RAMA KRISHNA	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500003
		VS	VS	()	
170	D-WP(C)/2192/2025	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR RANKA BISHOYI	DANDAPANI PANIGRAHI	//	AOR20220002339C202500001
		VS	VS	()	

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171	D-WP(C)/2193/2025	APURBA CHANDRA DAS @ APURBA DAS BISHWANATH PATRA VS	MUKESH PANDA VS	// // 0	
172	D-WP(C)/2194/2025	ADDITIONALCOMMISSIONER SETTLEMENT AND CONSOLIDATION , BALASORE PARESH KUMAR JENA VS	ANUPAM RATH VS	// // 0	
173	D-WP(C)/2195/2025	PARADIP PORT AUTHORITY, JAGATSINGHPUR BARSHARANI SAHOO VS	SRINIBASH SATAPATHY VS	// // 0	
174	D-WP(C)/2196/2025	STATE OF ODISHA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0	
175	D-WP(C)/2197/2025	STATE OF ODISHA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0	
176	D-WP(C)/2198/2025	STATE OF ODISHA DILLIP KUMAR MALLICK VS	SIBAPRASAD PATI VS	// // 0	
177	D-WP(C)/2202/2025	STATE OF ODISHA RATAN CHAND SENAPATI VS	SUDARSAN BEHERA VS	// // 0	
178	D-WP(C)/2203/2025	STATE OF ODISHA M/S DAKHINESWARI SAW MILL VS	RABINARAYAN NAYAK VS	// // 0	
179	D-WP(C)/2204/2025	STATE OF ODISHA TRIPATI BALAJI TRIPATHY VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500013
180	D-WP(C)/2207/2025	STATE OF ODISHA ANANDA CHANDRA NAYAK VS	NRUSINGH CH. ROUT VS	// // 0	
181	D-WP(C)/2208/2025	PRINCIPAL CHIEF SECURITY COMNR. RAILWAY PROTECTION FORCE, SOUTH EASTERN RALWAY, KOLKATA GEETA RANI NAYAK VS	RAMESH CHANDRA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/2209/2025	BABAJI CHARAN SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //	
183	D-WP(C)/2211/2025	LALIT MOHAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
184	D-WP(C)/2212/2025	GHANASHYAM NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
185	D-WP(C)/2213/2025	LALIT MOHAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
186	D-WP(C)/2214/2025	MANMATH KUMAR SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
187	D-WP(C)/2215/2025	TUNA CHOUDHURY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
188	D-WP(C)/2216/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
189	D-WP(C)/2217/2025	SUGYAN KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
190	D-WP(C)/2218/2025 WP(C)/1897/2025	RABINDRANATH MOHANTY @ RABI MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
191	D-WP(C)/2219/2025	JASOBANTA MOHANTY VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //	
192	D-WP(C)/2220/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
193	D-WP(C)/2221/2025	SIBARAM PANDA	BISWAMBAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/2222/2025	BASANTI PRUSTI	GOKHA BEHERA	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-WP(C)/2223/2025	JAYPRASAD BAIDYABHUSHAN	DEEPAK KUMAR PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/2224/2025	ASHOK SAHOO		//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/2225/2025	RAJENDRA LENKA	NIRANJAN LENKA	//	
		VS	VS	0	
		RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK.		//	
198	D-WP(C)/2226/2025	SURENDRA PANIGRAHI	GOPAL PRASAD JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
199	D-WP(C)/2227/2025	M/S. RED LIP RESTAURANT, BERHAMPUR	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/2229/2025	KALPANA PANDA	GOPINATH MISHRA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
201	D-WP(C)/2233/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/2234/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/2235/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/2236/2025	NARENDRA MOHAPATRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	

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205	D-WP(C)/2237/2025	STATE OF ODISHA ARZOO HUSSAIN VS	PRASANNA KUMAR SAHOO VS	// // 0	
206	D-WP(C)/2238/2025	STATE OF ODISHA TARA PRASAD SAMANTARAY VS	PRASANNA KUMAR SAHOO VS	// // 0	
207	D-WP(C)/2240/2025	STATE OF ODISHA PANCHANAN SAHU VS	BANSHIDHAR SATAPATHY VS	// // 0	
208	D-WP(C)/2241/2025	STATE OF ODISHA SUSHANT SUNDARAY VS	KHIROD CHANDRA MAJHI VS	// // 0	
209	D-WP(C)/2242/2025	R.T.O., BHUBANESWAR LAXMIDHAR JENA VS	BANSHIDHAR SATAPATHY VS	// // 0	
210	D-WP(C)/2243/2025	STATE OF ODISHA CHANDRA MOHAN MAHANTA VS	TANMAY MISHRA VS	// // 0	
211	D-WP(C)/2244/2025	STATE OF ODISHA ARUN KUMAR OJHA VS	PRADIP KUMAR DHAL VS	// // 0	
212	D-WP(C)/2245/2025	STATE OF ODISHA PRASANNA KUMAR PANDA VS	TANMAY MISHRA VS	// // 0	
213	D-WP(C)/2246/2025	STATE OF ODISHA MD. ZAMILUR RAHAMAN VS	TANMAY MISHRA VS	// // 0	
214	D-WP(C)/2248/2025	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	NETRANANDA BISWAL VS	// // 0	
215	D-WP(C)/2249/2025	STATE OF ODISHA PABITRA BARIK VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //	

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216	D-WP(C)/2251/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	PRASANNA KUMAR NAYAK VS	// () //	
217	D-WP(C)/2253/2025	KARAMA SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// () //	
218	D-WP(C)/2254/2025	DINESH CHANDRA DAS VS INCOME TAX OFFICER	KAJAL SAHOO VS	// () //	
219	D-WP(C)/2256/2025	KRISHNACHANDRA PARIDA VS COLLECTOR CUM D.M. JAGATSINGHPUR	SURYA SNATA MOHAPATRA VS	// () //	
220	D-WP(C)/2257/2025	M/S. CHOUDHURY BIBHUTI BHUSANSREE CHANDAKA MAHESHWARI	MAHESHWARI BAHADUR, SUNABEDA, KORAPUT	// () //	
221	D-WP(C)/2258/2025	DR.SAUMYASRI RATHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
222	D-WP(C)/2259/2025	MAMATA PATRO VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// () //	AOR20230000010C202500001
223	D-WP(C)/2261/2025	PRAMOD PANDA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// () //	AOR20230000010C202500002
224	D-WP(C)/2262/2025	ABDUL AMJAD KHAN VS RESERVE BANK OF INDIA, REGIONAL OFFICE, ODISHA	DEBABRATA DASH VS	// () //	AOR20220003390C202500002
225	D-WP(C)/2263/2025	ROHIT KU DEHERI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// () //	
226	D-WP(C)/2264/2025	SRICHARAN BISWAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// () //	
227	D-WP(C)/2267/2025	PRADEEP KUMAR BHATTAMISRA	JYOTI RANJAN KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/2268/2025	CHAGALANDA PARIDA	CHEERA RANJAN SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/2269/2025	NARAYAN CHANDRA BHOI	BISHNU BRATA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/2270/2025	AMBIKA PRASAD MISHRA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/2271/2025	LABANYABATI MISHRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/2272/2025	SUDHANSU MOHAN BISWAL	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
233	D-WP(C)/2274/2025	BHAGYADHAR PRUSTY	SANJIB MOHANTY	//	AOR20220001611C202500007
		VS	VS	0	
		UTKAL UNIVERSITY,BHUBANESWAR		//	
234	D-WP(C)/2275/2025	RANJAN KUMAR SAMAL	SANJIB MOHANTY	//	AOR20220001611C202500008
		VS	VS	0	
		REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR		//	
235	D-WP(C)/2276/2025	M/S. OSWAL GREENTECH LIMITED, NEW DELHI	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/2278/2025	M/S. MAHARAJA RESTAURANT, ASKA ROAD, GANJAM	MUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/2279/2025	PRATAP CHANDRA PAUL	KARUNAKAR NAYAK	//	
		VS	VS	0	
		BARIPADA MUNICIPALITY		//	
238	D-WP(C)/2281/2025	M/S. VAISHNO DEVI PHARMA, CUTTACK	SUDEEPTA KUMAR SINGH	//	
		VS	VS	0	

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239	D-WP(C)/2282/2025	STATE OF ODISHA AMIT ANSHUMAN PATRA VS	SHUBHENDU KUMAR PARIDA VS	// // 0	
240	D-WP(C)/2284/2025	STATE OF ODISHA M/S. PRINCE RESTAURANT, BERHAMPUR VS	KOUSIK ANANDA GURU VS	// // 0	
241	D-WP(C)/2286/2025	STATE OF ODISHA PRATAP KUMAR MISHRA VS	NIBEDITA NAYAK VS	// // 0	
242	D-WP(C)/2287/2025	STATE OF ODISHA SK.MUMTAZ ALI VS	NALINI KANTA DASH VS	// // 0	
243	D-WP(C)/2288/2025	DEBTS RECOVERY TRIBUNAL , CUTTACK LALITA MAHANTA VS	SK. ZAFARULLA VS	// // 0	
244	D-WP(C)/2289/2025	STATE OF ODISHA PUSPITA MISHRA VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500017
245	D-WP(C)/2294/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION,ODISHA SANTOSINI MALLICK VS	BIKASH KARNA VS	// // 0	
246	D-WP(C)/2295/2025	STATE OF ODISHA M/S. PRAMILA TRADERS, MAYURBHANJ VS	PRINOY MOHANTY VS	// // 0	
247	D-WP(C)/2296/2025	BANK OF MAHARASTHRA, LAL BAZAR, MAYURBHANJ M/S. KALINGA WARRIOR SECURITY SERVICES, BAJEKAPADA, PURI, ODISHA VS	PRANAB KISHOR MISHRA VS	// // 0	
248	D-WP(C)/2297/2025	DEPUTY DIRECTOR, ESIC, BBSR KUNI NAYAK VS	TANMAY MISHRA VS	// // 0	
249	D-WP(C)/2299/2025	STATE OF ODISHA PURNABASI RANA VS	TANMAY MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/2300/2025	PURNIMA ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
251	D-WP(C)/2302/2025	UNION OF INDIA VS GOPAL CHANDRA NAYAK	BISWAJIT MAHARANA VS	// 0 //	
252	D-WP(C)/2303/2025	SURENDRA BARIK VS THE PRINCIPAL SECY, H AND U.D.DEPT, BBSR	DEBASISH PATNAIK VS	// 0 //	
253	D-WP(C)/2308/2025	BABAJI SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //	
254	D-WP(C)/2309/2025	TIMES SCHOLARS GURUKULA, BBSR VS THE COMNR-CUM-SECY, DEPT. OF REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA, BBSR	BAMADEV BARAL VS	// 0 //	
255	D-WP(C)/2311/2025	SARASWATI PADHI VS GOVT OF ODISHA	SWETALANA DAS VS	// 0 //	
256	D-WP(C)/2314/2025	SASMITA KUMARI SETHY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
257	D-WP(C)/2316/2025	GIRIJA SANKAR MAHARANA VS CANARA BANK	SURESH CHANDRA MOHANTY VS	// 0 //	
258	D-WP(C)/2317/2025	SANJIT KUMAR SAHOO @ SANJIT SAHOO VS REGIONAL MANAGER OF BANK OF INDIA, BBSR	BINAYA KUMAR MOHANTY VS	// 0 //	
259	D-WP(C)/2318/2025	BHAWANI LIGHT HOUSE, CUTTACK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
260	D-WP(C)/2319/2025	SUKANTA KUMAR PRADHAN VS COMMISSIONER OF POLICE, BHUBANESWAR CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //	AOR20220002374C202500008
261	D-WP(C)/2320/2025	TAPAN KUMAR MANDAL		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		TAHASILDAR SALIPUR		//	
262	D-WP(C)/2321/2025	ADITYA NARAYAN MOHANTY	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		ODISHA PISCICULTURE DEVELOPMENT CORPORATION, BBSR		//	
263	D-WP(C)/2322/2025	M/S. JAGULAI CONSTRUCTION,CUTTACK	ASHOK KUMAR ROUT	//	AOD20220003081C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/2323/2025	M/S. JAGULAI CONSTRUCTION,CUTTACK	ASHOK KUMAR ROUT	//	AOD20220003081C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/2324/2025	SANJAY KUMAR SAHOO	GOURI SANKAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/2325/2025	JHARANA PARIDA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/2327/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY DIVISION, BBSR	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		DISTRICT MAGISTATE CUM COLLECTOR, JAGATSINGHPUR		//	
268	D-WP(C)/2329/2025	SURESH CHANDRA TRIPATHY	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/2330/2025	DURGA CHARAN MISHRA	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/2331/2025	PRAVAKAR MAPISTA	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/2332/2025	GODABARISH HOTA	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/2333/2025	HARIS CHANDRA PATNAIK	BIJAY KUMAR BEHERA	//	
		VS	VS	()	

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273	D-WP(C)/2334/2025	STATE OF ODISHA G.NAGESWAR RAO VS	BIJAY KUMAR BEHERA VS	// // 0	
274	D-WP(C)/2335/2025	STATE OF ODISHA SUSHIL JAISWAL VS	BIJAY PANDA VS	// // 0	
275	D-WP(C)/2337/2025	DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR SUSHIL JAISWAL VS	BIJAY PANDA VS	// // 0	
276	D-WP(C)/2339/2025	DEPUTY COMMISSIONER, CGST AND CX, KENDUJHAR MD QULAMUDDIN RAIN VS	SIDHARTHA DAS VS	// // 0	
277	D-WP(C)/2340/2025	STATE OF ODISHA SANJAYA HATI @ SANJAY HATI VS	SIDHARTHA DAS VS	// // 0	
278	D-WP(C)/2341/2025	STATE OF ODISHA MANAS RANJAN DINDA VS	ABHIMANYU PARIDA VS	// // 0	
279	D-WP(C)/2343/2025	STATE OF ODISHA GOURI SANKAR PADHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/2344/2025	STATE OF ODISHA SITARAM MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
281	D-WP(C)/2346/2025	STATE OF ODISHA M/S. KHIMJI K.D.AND SONS PVT. LTD, BBSR VS	AMIT PRASAD BOSE VS	// // 0	
282	D-WP(C)/2350/2025	PRESIDING OFFICER INDUSTRIAL TRIBUNAL, BBSR KALYANI SAMANTASINGHAR VS	ANSHUMAN PANDA VS	// // 0	
283	D-WP(C)/2351/2025	STATE OF ODISHA MAHADEV SAHU VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/2353/2025	M/S V S AGROTECH, CUTTACK VS THE ZONAL HEAD, FIELD GENERAL MANAGER, UNION BANK OF INDIA, ZONAL OFFICE, BBSR	SUMIT KUMAR MOHANTY VS	// ()	
285	D-WP(C)/2354/2025	PUSPITA MISHRA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202500018
286	D-WP(C)/2355/2025	M/S. BALAJI TRADERS, JAJPUR VS STATE OF ODISHA	BIJAY JENA VS	// ()	
287	D-WP(C)/2357/2025	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()	AOR20220001789C202500002
288	D-WP(C)/2358/2025	GOVERNING BODY, BALASORE LAW COLLEGE, BALASORE VS DIRECTOR HIGHER EDUCATION DEPT, GOVT OF ODISHA, BBSR	ASHOK KHANDLWAL VS	// ()	
289	D-WP(C)/2360/2025	TANTIA CONSTRUCTIONS LTD, BBSR VS UNION OF INDIA	JNANESH MOHANTY VS	// ()	
290	D-WP(C)/2362/2025	NIBEDITA JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// ()	
291	D-WP(C)/2364/2025	LACHHAMAN SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()	
292	D-WP(C)/2366/2025	PRASANTA KUMAR DWIVEDY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// ()	
293	D-WP(C)/2368/2025	GUPTA POWER INFRASTRUCUTRE LIMITED, BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA	SASWAT KUMAR ACHARYA VS	// ()	
294	D-WP(C)/2369/2025	NARAYAN RATHA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ()	
295	D-WP(C)/2370/2025	SANJUKTA PRADHAN	PURNA CHANDRA MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/2371/2025	GAJANANA SELF HELP GROUP MAHARUDRAPUR, BALASORE	ANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/2372/2025	MEERA DEVI	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, CANARA BANK		//	
298	D-WP(C)/2373/2025	JAYARAM PARIDA	KAIBALYA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/2374/2025	SRI GURU PUBLICATIONS, CUTTACK	RADHARAMAN DAS NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/2375/2025	RIVANSHI SINGH	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, SBI BANK		//	
301	D-WP(C)/2376/2025	DHARITRI MOHANTY	RAGHUNATH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/2378/2025	RIVANSHI SINGH	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, CANARA BANK		//	
303	D-WP(C)/2379/2025	DR. NILIMA PRIYADARSHINY	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/2380/2025	BIJAYA KUMAR SAHU	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/2382/2025	JITENDRA KUMAR	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, CANARA BANK		//	
306	D-WP(C)/2383/2025	UNION OF INDIA	PRASANNA KUMAR PARHI	//	
		VS	VS	0	

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307	D-WP(C)/2384/2025	MAA DURGA ELECTRICAL CENTRE, WESTBENGAL BUDHA MASJID WSHG, CHUNUPADA CHHAKI, BHADRAKAL	MOHAMMED RIAZ	//	
		VS	VS	0	
308	D-WP(C)/2385/2025	STATE OF ODISHA JITENDRA KUMAR	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
309	D-WP(C)/2386/2025	THE BRANCH MANAGER, CANARA BANK RAMACHANDRA SAHU	SHASHI BHUSAN JENA	//	
		VS	VS	0	
310	D-WP(C)/2387/2025	UNION OF INDIA MADAN MOHAN	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
311	D-WP(C)/2388/2025	THE BRANCH MANAGER, CANARA BANK DR.SUSHANTA KUMAR PATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
312	D-WP(C)/2389/2025	STATE OF ODISHA MONALISHA DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
313	D-WP(C)/2390/2025	STATE OF ODISHA GANESH RAM RAJPUT	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
314	D-WP(C)/2391/2025	THE BRANCH MANAGER, SBI BANK DR.ABANI KUMAR KUNDU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
315	D-WP(C)/2392/2025	STATE OF ODISHA DUSASAN KANDI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
316	D-WP(C)/2393/2025	PRESIDING OFFICER, LABOUR COURT, BBSR DR.DIPTENDU SEKHAR SARANGI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
317	D-WP(C)/2394/2025	STATE OF ODISHA DR.BHANJA KISHORE MOHANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/2395/2025	KLARA BAGE VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// () //	
319	D-WP(C)/2396/2025	DR.KRUTIBAS SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
320	D-WP(C)/2397/2025	DR.BANAJA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
321	D-WP(C)/2399/2025	SUSHAMA KISPATTA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// () //	
322	D-WP(C)/2400/2025	LAMBODAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
323	D-WP(C)/2401/2025	DR.CHAITANYA SUNDAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
324	D-WP(C)/2402/2025	ASHARANI SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// () //	
325	D-ABLAPL/1742/2025	SUDARSAN JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /7 /2025 () //	
326	D-ABLAPL/1743/2025	SUSHANTA SENAPATI VS STATE OF ODISHA	LALATENDU JENA VS	KAKATAPUR /6 /2025 () //	
327	D-ABLAPL/1744/2025	FATIMA BIBI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
328	D-ABLAPL/1745/2025	BALIDI @ BALLIDI CHANDRA SEKHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	UMERKOTE /9 /2025 () //	
329	D-ABLAPL/1746/2025	MADHABANANDA JENA @ MADHA	ARIJEET MISHRA	KOREI /53 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/1748/2025	PRITAM KUMAR BEHERA	BISWOJEET LENKA	/ /0	
	ABLAPL/729/2025	VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/1765/2025	SUDARSHAN PALEI	ARJUNA CHARANA BEHERA	SORO /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/1766/2025	L. RAMESH	RABI NARAYAN MISHRA	NAYAPALLI P.S. /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/1767/2025	MANORAMA SAHU	DILLIP KUMAR RAY	BASUDEVPUR /670 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/1768/2025	DUKHISHYAM SUNYANI	TIRTH KUMAR SAHU	SUNDARGARH TOWN /380 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/1769/2025	ANANTA PRADHAN	SURYAKANTA DWIBEDI	RAIBANIA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/1771/2025	HARI CHANDRA BIDIKA	TIRTH KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/1773/2025	SUBAL NAIK	TIKERAM MEHER	BINIKA /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/1774/2025	PRABIR KUMAR DAS	SURYAKANTA DWIBEDI	RAIBANIA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/1777/2025	PABAN KUMAR GANDHI	SURYAKANTA DWIBEDI	RAIBANIA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/1778/2025	LAXMAN SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /188 /2023	AOR20250000001C202500004
		VS	VS	()	

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341	D-ABLAPL/1779/2025	STATE OF ODISHA GUDU @ MRUTUNJAYA PATRA VS	DEEPAK KU SAHOO VS	// DERABIS /178 /2024 ()	
342	D-ABLAPL/1781/2025	STATE OF ODISHA APU @ SK.MOJAHID ALI VS	DEEPAK KU SAHOO VS	// MANGALA BAG /101 /2021 ()	
343	D-ABLAPL/1783/2025	STATE OF ODISHA SK. MUSTAK@MITU VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /393 /2024 ()	AOD20240000547C202500010
344	D-ABLAPL/1786/2025	STATE OF ODISHA SHANKAR MALIK VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500006
345	D-ABLAPL/1788/2025	UNION OF INDIA PRASIDHA BEHERA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /40 /2025 ()	
346	D-ABLAPL/1791/2025	STATE OF ODISHA PAPU @ JITU @ JITENDRA MEHER VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /177 /2021 ()	
347	D-ABLAPL/1793/2025	STATE OF ODISHA MOHAMMAD ISKAQ VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /342 /2024 ()	
348	D-ABLAPL/1796/2025	STATE OF ODISHA LIPUN DASH VS	KHAGESWAR BEHERA VS	// BARANGA /26 /2025 ()	
349	D-ABLAPL/1797/2025	STATE OF ODISHA RAJESH KUMAR JENA VS	PURNA CHANDRA MOHARANA VS	// BINJHARPUR /466 /2024 ()	
350	D-ABLAPL/1798/2025	STATE OF ODISHA ANTARYAMI PRUSTY VS	SARAT KUMAR ACHARYA VS	// BALIANTA P.S. /637 /2024 ()	
351	D-ABLAPL/1799/2025	STATE OF ODISHA TAPAS KUMAR ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /10 /2025 () //	

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352	D-ABLAPL/1804/2025	PRIYANKA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	DARINGBADI /6 /2025 () //	
353	D-ABLAPL/1807/2025	MADHUSMITA BEHURIA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	TIHIDI /553 /2024 () //	
354	D-ABLAPL/1809/2025	SURYANARAYAN BAITHARU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	MELCHHAMUNDA /205 /2024 () //	
355	D-ABLAPL/1811/2025	SESADEV KATHAR @ SESA KATHAR VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /514 /2024 () //	
356	D-ABLAPL/1812/2025	SURENDRA KUMAR PATRA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	GOBINDAPUR /256 /2024 () //	
357	D-ABLAPL/1813/2025	PREM CHAND @ PREMA CHANDA KATHAR VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /513 /2024 () //	
358	D-ABLAPL/1816/2025	BIDHAN KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /6 /2025 () //	
359	D-ABLAPL/1818/2025	RANJAN KUMAR DAS @ BHIKA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JENAPUR /14 /2025 () //	
360	D-ABLAPL/1823/2025	SUDARSAN MALLIK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /6 /2025 () //	AOR20220001591C202500004
361	D-ABLAPL/1824/2025	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /227 /2023 () //	AOR20220001591C202500005
362	D-ABLAPL/1825/2025	DILLIP KUMAR MALLICK@DILLIP MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BALIPATNA /488 /2024 () //	
363	D-ABLAPL/1826/2025	MANOJ KUMAR ACHARYA	ASHOK KUMAR BEHERA	//0	

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		VS	VS	()	
364	D-ABLAPL/1830/2025	STATE OF ODISHA DIBAKAR NAIK	PRAHALLAD SAHU	BOUDH /80 /2019	
		VS	VS	()	
365	D-ABLAPL/1831/2025	STATE OF ODISHA BULA PARIDA	PRASANNA KUMAR MISHRA	TUMUSINGA /5 /2025	
		VS	VS	()	
366	D-ABLAPL/1833/2025	STATE OF ODISHA DIBYARAJ NAYAK	DAITARY PRADHAN	RAIKIA /4 /2022	
		VS	VS	()	
367	D-ABLAPL/1834/2025	STATE OF ODISHA PARSURAM SAHU	CHANDAN SAMANTARAY	JARADA /450 /2023	
		VS	VS	()	
368	D-ABLAPL/1835/2025	STATE OF ODISHA CHANDAN KUMAR MAJHI	PRAMOD KUMAR JENA	BALASORE TOWN /121 /2024	
		VS	VS	()	
369	D-ABLAPL/1836/2025	STATE OF ODISHA CHANDAN KUMAR MAJHI	PRAMOD KUMAR JENA	BALASORE TOWN /122 /2024	
		VS	VS	()	
370	D-ABLAPL/1838/2025	STATE OF ODISHA SURESH BEHERA	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
371	D-ABLAPL/1841/2025	STATE OF ODISHA PUSPANJALI JENA	JAYANTA KUMAR MAJHI	BARIPADA TOWN /822 /2024	
		VS	VS	()	
372	D-ABLAPL/1846/2025	STATE OF ODISHA BALABHADRA NAYAK	JYOTIRMAYA SAHOO	BALUGAON P.S. /410 /2024	
		VS	VS	()	
373	D-ABLAPL/1848/2025	STATE OF ODISHA SANTOSH KUMAR GOUDA	JYOTIRMAYA SAHOO	SURADA /479 /2024	
		VS	VS	()	
374	D-ABLAPL/1849/2025	STATE OF ODISHA GANESH NAHAK	JYOTIRMAYA SAHOO	SURADA /479 /2024	
		VS	VS	()	

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375	D-ABLAPL/1852/2025	STATE OF ODISHA PRASANTA KUMAR CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// CHAMAKHANDI /4 /2022 ()	
376	D-ABLAPL/1856/2025	STATE OF ODISHA MAINA @ NAJIMA BEGUM VS	PRAKASH KUMAR SAMAL VS	// TIGIRIA /245 /2022 ()	
377	D-ABLAPL/1860/2025	STATE OF ODISHA PRABIN KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// SURADA /479 /2024 ()	
378	D-ABLAPL/1862/2025	STATE OF ODISHA UMA SANKAR DAS VS	BIJAYANANDA DASH VS	// CHANDAKA P.S. /208 /2019 ()	
379	D-ABLAPL/1863/2025	STATE OF ODISHA BASANTA SAHOO VS	JYOTIRMAYA SAHOO VS	// ODAGAON /1 /2025 ()	
380	D-ABLAPL/1866/2025	STATE OF ODISHA PRATAP PRADHAN @ JAGU PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /9 /2025 ()	
381	D-ABLAPL/1868/2025	STATE OF ODISHA BIKASH SAHOO @ BIPIN KUMAR SAHOO VS	ANADI CHARAN NAYAK VS	// MAHANGA /19 /2023 ()	
382	D-ABLAPL/1870/2025	STATE OF ODISHA SIPU @ RAJESH KUMAR MALLIK VS	ANADI CHARAN NAYAK VS	// NEMALO /1 /2025 ()	
383	D-ABLAPL/1871/2025	STATE OF ODISHA SAMBHU SETHI VS	SUJIT KUMAR PATTNAIK VS	// K.NUAGAON /351 /2024 ()	
384	D-ABLAPL/1874/2025	STATE OF ODISHA PRADUMNA MALLIK VS	SURYA NARAYAN MISHRA VS	// TALABANIA /70 /2020 ()	
385	D-ABLAPL/1876/2025	STATE OF ODISHA SUNIL SHARMA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// CHANDRASEKHARPUR /786 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :17/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/1879/2025	NIHAR RANJAN ROUT VS STATE OF ODISHA	ABHIMANYU PARIDA VS	MAHANGA /177 /2019 () //	
387	D-ABLAPL/1881/2025	SRIDHARA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	BOUDH /14 /2025 () //	
388	D-ABLAPL/1889/2025	PRABHAKAR MOHANTY @ PRAVAKAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /26 /2025 () //	
389	D-ABLAPL/1891/2025	RAJESH KUMAR PARIDA @ RAJESH PARIDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /2 /2025 () //	
390	D-ABLAPL/1895/2025	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /5 /2025 () //	
391	D-ABLAPL/1898/2025	CHANDAN JALLY VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //	
392	D-ABLAPL/1900/2025	SK SUNIL @ MD. GULAM GHOUSH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	LALBAG /21 /2025 () //	
393	D-ABLAPL/1903/2025	SATYABHAMA MALLIK VS STATE OF ODISHA	SAROJ KUMAR BEHURA VS	MAHANGA /426 /2024 () //	
394	D-ABLAPL/1904/2025	BALARAM SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /12 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :17/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/2356/2025 ITA/ /	RAJENDRA PRASAD GUPTA MP	LALITENDU MISHRA	1/2025
2	D-MFA/45202/2024 MFA/1/2024	RAMAMANI SAHU MP	SUKANTA KUMAR DALAI	1/2025
3	D-ARBP/24808/2024 ARBP/35/2024	BIPLAB JENA MP		3/2025
4	D-CRP/2280/2025 CRP/ /	JSW ENERGY(UTKAL) LTD. MP	NIKHILESH BARIK	9/2025
5	D-CRLMP/1759/2025 CRLMP/ /	SATYA SUNDAR SETHY MP	HIMANSHU SEKHAR MISHRA	21/2025
6	D-RVWPET/2239/2025 RVWPET/ /	TATA MOTORS FINANCE LTD., BBSR MP	PRAKASH KUMAR MISHRA	22/2025
7	D-LAA/21/2023 LAA/21/2023	SRI JAGANNATH MAHAPRABHU BIJE, PURNANOOP MISHRA MP		22/2025
8	D-CRLMP/1790/2025 CRLMP/ /	SUMANT BEHERA MP	BIDYADHAR MANSING	22/2025
9	D-RVWPET/53743/2024 RVWPET/21/2025	ODISHA LIFT IRRIGATION CORPORATION, SHOBBER MP	ASHOK KUMAR PANIGRAHI	23/2025
10	D-CRLMP/1790/2025 CRLMP/ /	SUMANT BEHERA MP	BIDYADHAR MANSING	23/2025
11	D-CONTC/21116/2024 CONTC/4108/2024	BHABANI SANKAR BARIK MP		24/2025
12	D-CONTC/49019/2024 CONTC/7924/2024	PRATAP KUMAR MOHANTY MP	M/S.SANJIB MOHANTY , B.BISWAL, C.SETHY, S.C.MOHANTY	25/2025
13	D-CONTC/3910/2023 CONTC/3910/2023	SK. ABDUL MOTALIB MP	SHASHI BHUSAN JENA	26/2025
14	D-RPFAM/52957/2024 RPFAM/14/2025	SUBASH KUMAR MANDOTHIA MP	GOPAL KRUSHNA MOHANTY	33/2025
15	D-RPFAM/52957/2024 RPFAM/14/2025	SUBASH KUMAR MANDOTHIA MP	GOPAL KRUSHNA MOHANTY	34/2025
16	D-CMAPL/2283/2025 CMAPL/ /	JAYANTI JAGADALA MP	ADV.	34/2025
17	D-RPFAM/2342/2025 RPFAM/ /	MANORANJAN BEHERA MP	BAMADEV BARAL	35/2025
18	D-RPFAM/2342/2025 RPFAM/ /	MANORANJAN BEHERA MP	BAMADEV BARAL	36/2025
19	D-RPFAM/2361/2025 RPFAM/ /	SURESH CHANDRA SAHOO MP	SANJIB KUMAR BHANJADEO	37/2025
20	D-MATA/2232/2025 MATA/ /	SANTOSH KUMAR RAY MP	MANASH RANJAN NAYAK	37/2025
21	D-MATA/2285/2025 MATA/ /	MANAS KUMAR PRUSTY MP	SUJIT KUMAR BISWAL	38/2025
22	D-MATA/1546/2025 MATA/26/2025	SOUMYA SAHOO MP	SATYAJIT MOHAPATRA	39/2025
23	D-MATA/1643/2025 MATA/28/2025	SOUMYA SAHOO MP	SATYAJIT MOHAPATRA	40/2025
24	D-CRLREV/1741/2025 CRLREV/ /	DHRUBA CHARAN JENA MP	RAJENDRA NARAYAN ROUT	44/2025
25	D-FAO/54563/2024 FAO/ /	M/S SHRIRAM GENERAL INSURANCE CO.LAND, BBSR MP	ANUPAM DASH	45/2025
26	D-CRLREV/1741/2025	DHRUBA CHARAN JENA	RAJENDRA NARAYAN ROUT	

	CRLREV/ /	MP		45/2025
27	D-CRLREV/1756/2025	SIBARAM TAREI	SATYAJIT MOHAPATRA	
	CRLREV/ /	MP		46/2025
28	D-FAO/54563/2024	M/S SHRIRAM GENERAL INSURANCE CO. LTD.	ANUPAM DASH	
	FAO/ /	MP		46/2025
29	D-CRLREV/1758/2025	TUSU HARIJAN	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		47/2025
30	D-FAO/2298/2025	M/S. DEVI KRUPA SOFT DRINKS, GANJAM	VIJIT PAL	
	FAO/ /	MP		47/2025
31	D-CRLREV/1758/2025	TUSU HARIJAN	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		48/2025
32	D-CRLREV/19251/2024	RAMESH PATRA	SHISHIR KUMAR SWAIN	
	CRLREV/334/2024	MP		49/2025
33	D-BLAPL/38033/2024	JACOB DALABEHERA	SOUBHAGYA KUMAR DASH	
	BLAPL/12807/2024	MP		66/2025
34	D-BLAPL/38025/2024	JACOB DALABEHERA	SOUBHAGYA KUMAR DASH	
	BLAPL/12753/2024	MP		67/2025
35	D-BLAPL/38029/2024	JACOB DALABEHERA	SOUBHAGYA KUMAR DASH	
	BLAPL/12859/2024	MP		68/2025
36	D-BLAPL/24512/2024	PANCHANANA BISOI	AMULYA RATNA PANDA	
	BLAPL/8382/2024	MP		69/2025
37	D-BLAPL/210/2025	AKHILA PRASAD MISHRA	BISWAJIT NAYAK	
	BLAPL/234/2025	MP		70/2025
38	D-BLAPL/36706/2024	ASISH KUMAR PRADHAN		
	BLAPL/12384/2024	MP		71/2025
39	D-BLAPL/1821/2025	BAPI@BHARAT KUMAR SAHOO	DEVASHIS PANDA	
	BLAPL/ /	MP		72/2025
40	D-BLAPL/282/2025	BHAGIRATHI MEHER		
	BLAPL/295/2025	MP		73/2025
41	D-BLAPL/3800/2023	KABI @ PRABIN KUMAR ROUT @ PRABINA ROUT		
	BLAPL/3800/2023	MP		74/2025
42	D-CMP/52346/2024	SUBASH CHANDRA SAHOO		
	CMP/1474/2024	MP		88/2025
43	D-CMP/1348/2019	HIMANSU SEKHAR TRIPATHI @ TRIPATHI	DHANANJAYA MUND	
	CMP/1348/2019	MP		89/2025
44	D-CMP/53366/2024	PUSPANJALI MOHARATHI	JAGAJIBAN PRADHAN	
	CMP/77/2025	MP		90/2025
45	D-CMP/1994/2025	REAJU SAHU	ARUN KUMAR MISHRA	
	CMP/ /	MP		91/2025
46	D-RSA/53647/2024	SUBASH CHANDRA SAMAL	SIDHARTHA MISHRA	
	RSA/34/2025	MP		91/2025
47	D-CMP/52575/2024	SUKANTA KUMAR MISHRA	LALIT KUMAR MAHARANA	
	CMP/79/2025	MP		92/2025
48	D-RSA/53647/2024	SUBASH CHANDRA SAMAL	SIDHARTHA MISHRA	
	RSA/34/2025	MP		92/2025
49	D-RSA/53647/2024	SUBASH CHANDRA SAMAL	SIDHARTHA MISHRA	
	RSA/34/2025	MP		93/2025
50	D-CMP/2336/2025	BASANTA KUMAR KHANDA	AMIT PRASAD BOSE	
	CMP/ /	MP		93/2025
51	D-CMP/2338/2025	RAMESH CHANDRA JENA	AMIT PRASAD BOSE	
	CMP/ /	MP		94/2025
52	D-RSA/52332/2024	NARASNIGH RANA	SAMIR KUMAR MISHRA(SR. ADV.)	
	RSA/35/2025	MP		94/2025
53	D-RSA/240/2023	UNION BANK OF INDIA, BBSR	BHASKAR CHANDRA PANDA	
	RSA/240/2023	MP		95/2025
54	D-CMP/2381/2025	DAMODAR MISHRA	BYOMOKESH SAHOO	
	CMP/ /	MP		95/2025
55	D-RSA/2265/2025	DHARANIDHAR BEHERA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		96/2025
56	D-RSA/2265/2025	DHARANIDHAR BEHERA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		97/2025
57	D-RSA/51176/2024	SUSHIL KUMAR PRADHAN	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		98/2025

58	D-RSA/1972/2025 RSA/ /	DINESH KUMAR PATEL MP	DAYANANDA MOHAPATRA	99/2025
59	D-RSA/2377/2025 RSA/ /	RAJ KRUSHNA RATH MP	DEEPALI MAHAPATRA	100/2025
60	D-ABLAPL/25443/2024 ABLAPL/9315/2024	SHYAM SUNDAR NAYAK @ NAIK MP		154/2025
61	D-ABLAPL/17895/2024 ABLAPL/6361/2024	BELALSEN @ BALALSEN KANHAR @ BELALSEN KANHAR MP	ARSENAPADHAN	155/2025
62	D-ABLAPL/33976/2024 ABLAPL/13131/2024	MANOJ KUMAR SETHI MP		156/2025
63	D-ABLAPL/6054/2024 ABLAPL/2251/2024	DILLIP KUMAR MOHANTY MP		157/2025
64	D-ABLAPL/38466/2024 ABLAPL/14844/2024	SUSHANTA PATRA @ SUSHANTA KUMAR PATRA MP		158/2025
65	D-ABLAPL/38448/2024 ABLAPL/14775/2024	SABIR KUMAR BARIK MP	SATYAPADA SHARMA	159/2025
66	D-ABLAPL/566/2025 ABLAPL/270/2025	BALISTER YADAV @ YADAW MP		160/2025
67	D-ABLAPL/38655/2024 ABLAPL/14837/2024	RAMAKANTA JENA @ BUBUN JENA MP	MANO RANJAN PADHI	161/2025
68	D-ABLAPL/38273/2024 ABLAPL/14737/2024	TARA SAMANTRAY @ BRAHMANANDA SAMANTRAY @ SAMANTASINGHAR MP		162/2025
69	D-ABLAPL/36086/2024 ABLAPL/13806/2024	ASHOK NAYAK MP		163/2025
70	D-ABLAPL/37332/2024 ABLAPL/14247/2024	TULU BEHERA MP		164/2025
71	D-ABLAPL/30939/2024 ABLAPL/11541/2024	LITU @ PABITRA RAJAN PRADHAN MP	ANSHUMAN PANDA	165/2025
72	D-ABLAPL/21807/2024 ABLAPL/7923/2024	MANIRAM TAREI @ MUNURAM TAREI @ MANURAM TAREI MP		166/2025
73	D-ABLAPL/25051/2024 ABLAPL/9167/2024	AKASH SHARMA MP		167/2025
74	D-ABLAPL/37557/2024 ABLAPL/14420/2024	SK. SAHAJAN MP	BHARAT JALLI	168/2025
75	D-CRLA/9564/2024 CRLA/323/2024	SUKUTA @ JIBANANANDA MALLICK MP	SURYAKANTA DWIBEDI	225/2025
76	D-CRLA/1761/2025 CRLA/ /	PURNA CHANDRA @ PRABHAT CHHATRI MP	DHANANJAYA MUND	226/2025
77	D-CRLA/1761/2025 CRLA/ /	PURNA CHANDRA @ PRABHAT CHHATRI MP	DHANANJAYA MUND	227/2025
78	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	228/2025
79	D-CRLA/1794/2025 CRLA/ /	RIPU GURU MP	SANGRAM KESHARI ROUT	229/2025
80	D-CRLMC/3345/2023 CRLMC/3345/2023	JANRAS TURUK MP		229/2025
81	D-CRLMC/1467/2025 CRLMC/241/2025	BHUBAN CHANDRA MAJHI @ BADAL MP	ARIJEET MISHRA	230/2025
82	D-CRLA/1794/2025 CRLA/ /	RIPU GURU MP	SANGRAM KESHARI ROUT	230/2025
83	D-CRLA/1103/2025 CRLA/ /	MELA DAS MP	JYOTIRMAYA SAHOO	231/2025
84	D-CRLMC/1770/2025 CRLMC/ /	KHIROD DEEP @ KSHIROD DEEP MP	JAGABANDHU SAHU	231/2025
85	D-CRLA/1106/2025 CRLA/ /	BASANTA DAS MP	JYOTIRMAYA SAHOO	232/2025
86	D-CRLMC/1772/2025 CRLMC/ /	BASUDEV MOHAPATRA MP	DILLIP KUMAR RAY	232/2025
87	D-CRLA/1851/2025 CRLA/ /	SONU @ SUMANTA SETHI MP	MANOJ BIHARI DAS	233/2025
88	D-CRLMC/29680/2024 CRLMC/3826/2024	SUSHIL BAG MP	KIRTAN DANG	233/2025
89	D-CRLMC/1805/2025	MOHAMMAD BARKAT REZA @ BARKAT REZA	REKHA SAHOO	

	CRLMC/ /	MP		234/2025
90	D-CRLA/1851/2025 CRLA/ /	SONU @ SUMANTA SETHI MP	MANOJ BIHARI DAS	234/2025
91	D-CRLMC/1609/2025 CRLMC/ /	BISWANATH BARIK MP	ABHISHEK DASH	235/2025
92	D-CRLA/1890/2025 CRLA/ /	PURNA BEHERA MP	BIJAYA KUMAR RAGADA	235/2025
93	D-CRLA/1890/2025 CRLA/ /	PURNA BEHERA MP	BIJAYA KUMAR RAGADA	236/2025
94	D-CRLMC/1614/2025 CRLMC/ /	DIBYA PRAKASH SINHA MP	ABHISHEK DASH	236/2025
95	D-CRLMC/1616/2025 CRLMC/ /	ANIL KUMAR DIDWANIA MP	ABHISHEK DASH	237/2025
96	D-CRLMC/28198/2024 CRLMC/3709/2024	PRIYABRATA DAS MP		238/2025
97	D-CRLMC/1609/2025 CRLMC/ /	BISWANATH BARIK MP	ABHISHEK DASH	239/2025
98	D-MACA/2206/2025 MACA/ /	G.M., WATCO,SUNDARGARH MP	PRASANNA KUMAR BHUYAN	239/2025
99	D-MACA/2205/2025 MACA/ /	G.M., WATCO, SUNDARGARH MP	PRASANNA KUMAR BHUYAN	240/2025
100	D-CRLMC/1614/2025 CRLMC/ /	DIBYA PRAKASH SINHA MP	ABHISHEK DASH	240/2025
101	D-CRLMC/1616/2025 CRLMC/ /	ANIL KUMAR DIDWANIA MP	ABHISHEK DASH	241/2025
102	D-MACA/2205/2025 MACA/ /	G.M., WATCO, SUNDARGARH MP	PRASANNA KUMAR BHUYAN	241/2025
103	D-MACA/2206/2025 MACA/ /	G.M., WATCO,SUNDARGARH MP	PRASANNA KUMAR BHUYAN	242/2025
104	D-CRLMC/37276/2024 CRLMC/4777/2024	SANJAY KUMAR KAR MP		242/2025
105	D-MACA/2206/2025 MACA/ /	G.M., WATCO,SUNDARGARH MP	PRASANNA KUMAR BHUYAN	243/2025
106	D-CRLMC/8734/2024 CRLMC/1640/2024	PADMALOCHAN MOHANTA MP	PRANAB KUMAR SAMANTRAY	243/2025
107	D-MACA/2206/2025 MACA/ /	G.M., WATCO,SUNDARGARH MP	PRASANNA KUMAR BHUYAN	244/2025
108	D-CRLMC/1339/2025 CRLMC/ /	BHASKAR KAR MP	KRUSHNA CHANDRA RATH	244/2025
109	D-CRLMC/1842/2025 CRLMC/ /	BISWAJIT LENKA MP	JYOTIRMAYA SAHOO	245/2025
110	D-MACA/2266/2025 MACA/ /	ANNUCHHAYA PADHAN MP	PABITRA KUMAR NAYAK	245/2025
111	D-CRLMC/37978/2024 CRLMC/ /	SUBHANKAR BAL MP	MAMTA TRIPATHY	246/2025
112	D-MACA/877/2025 MACA/ /	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	ANUPAMA DASH	247/2025
113	D-CRLMC/1634/2023 CRLMC/1634/2023	SUDARSAN NAYAK MP		247/2025
114	D-MACA/54562/2024 MACA/ /	M/S SHRIRAM GENERAL INSURANCE CO.LTD. MP	ANUPAMA DASH	248/2025
115	D-CRLMC/1858/2025 CRLMC/ /	PRADIP KUMAR NAIK MP	AMIT PRASAD BOSE	248/2025
116	D-CRLMC/34263/2024 CRLMC/4409/2024	BHASKAR KANHAR MP		249/2025
117	D-MACA/54551/2024 MACA/ /	M/S SHRIRAM GENERAL INSURANCE CO.LTD. MP	ANUPAMA DASH	249/2025
118	D-MACA/53793/2024 MACA/ /	DEBAJANI KANUNGO MP	DILLIP KUMAR MOHAPATRA	250/2025
119	D-CRLMC/1882/2025 CRLMC/ /	SEFALI MANSINGH MP	PRAVASH CHANDRA JENA	250/2025
120	D-MACA/54050/2024 MACA/73/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD. MP	RANJEESH K SHETTY	251/2025

121	D-CRLMC/1899/2025 CRLMC/ /	HARISH CHANDRA PANDA MP	NILA MADHAB PRAHARAJ	251/2025
122	D-MACA/54796/2024 MACA/75/2025	BIJOYLAXMI PANDA MP	RAMESH CHANDRA PRADHAN	252/2025
123	D-MACA/54796/2024 MACA/75/2025	BIJOYLAXMI PANDA MP	RAMESH CHANDRA PRADHAN	253/2025
124	D-WA/2181/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	502/2025
125	D-WA/2181/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	503/2025
126	D-WA/2181/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	504/2025
127	D-WA/2184/2025 WA/ /	PARADIP PORT TRUST MP	JYOTI RANJAN DEO	505/2025
128	D-WA/2183/2025 WA/ /	BOARD OF REVENUE MP	AISHWARYA DASH, A.SC.	506/2025
129	D-WA/2183/2025 WA/ /	BOARD OF REVENUE MP	AISHWARYA DASH, A.SC.	507/2025
130	D-WA/5442/2024 WA/148/2024	MOHAN KANHAR MP	SAMEER KUMAR DAS, P.K. BEHERA, N JENA	508/2025
131	D-WA/2177/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK , A.S.C	509/2025
132	D-WA/2177/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK , A.S.C	510/2025
133	D-WA/2178/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A	511/2025
134	D-WA/2178/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A	512/2025
135	D-WA/2178/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A	513/2025
136	D-WA/2180/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C	514/2025
137	D-WA/2180/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C	515/2025
138	D-WA/2180/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C	516/2025
139	D-WA/2182/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY , A.G.A	517/2025
140	D-WA/2182/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY , A.G.A	518/2025
141	D-WA/2182/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY , A.G.A	519/2025
142	D-WA/195/2025 WA/ /	MAHESWAR SETH MP	LAXMINARAYAN PATEL	520/2025
143	D-WA/2328/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	521/2025
144	D-WA/2328/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	522/2025
145	D-WA/2328/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	523/2025
146	D-WA/2290/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	524/2025
147	D-WA/2290/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	525/2025
148	D-WA/2291/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK , A.G.A	526/2025
149	D-WA/2291/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK , A.G.A	527/2025
150	D-WA/2291/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK , A.G.A	528/2025
151	D-WA/2292/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK , A.G.A	529/2025
152	D-WA/2292/2025	STATE OF ODISHA	JATESWAR NAYAK , A.G.A	

	WA/ /	MP		530/2025
153	D-WA/2292/2025	STATE OF ODISHA	JATESWAR NAYAK , A.G.A	
	WA/ /	MP		531/2025
154	D-WA/2352/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		532/2025
155	D-WA/2352/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		533/2025
156	D-WA/2352/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		534/2025
157	D-WA/2293/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK ,A.G.A	
	WA/ /	MP		535/2025
158	D-WA/2293/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK ,A.G.A	
	WA/ /	MP		536/2025
159	D-WA/2293/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK ,A.G.A	
	WA/ /	MP		537/2025
160	D-WA/2367/2025	ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR		
	WA/ /	MP		538/2025
161	D-WA/2365/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		539/2025
162	D-WA/2365/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		540/2025
163	D-WA/2365/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		541/2025
164	D-WA/2345/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		542/2025
165	D-WA/2345/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		543/2025
166	D-WA/2345/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		544/2025
167	D-WA/2348/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		545/2025
168	D-WA/2352/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		546/2025
169	D-WA/2348/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		547/2025
170	D-WA/2347/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		548/2025
171	D-WA/2347/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		549/2025
172	D-WA/2347/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		550/2025
173	D-WA/2349/2025	STATE OF ODISHA	SASWAT DS, A.G.A.	
	WA/ /	MP		551/2025
174	D-WA/2349/2025	STATE OF ODISHA	SASWAT DS, A.G.A.	
	WA/ /	MP		552/2025
175	D-WA/2349/2025	STATE OF ODISHA	SASWAT DS, A.G.A.	
	WA/ /	MP		553/2025
176	D-WP(C)/2179/2025	BAISHNAB CHARAN SAHOO	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		1039/2025
177	D-WP(C)/2185/2025	NALINIKANTA KUNDU	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		1040/2025
178	D-WP(C)/2187/2025	PRAVANJAN BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/1903/2025	MP		1041/2025
179	D-WP(C)/1499/2025	AJIT KUMAR PATEL	AJAYA KUMAR NANDA	
	WP(C)/1530/2025	MP		1042/2025
180	D-WP(C)/1240/2025	SINDHU SAGAR DANDIA	ALOK KUMAR MOHAPATRA	
	WP(C)/1237/2025	MP		1043/2025
181	D-WP(C)/2194/2025	PARESH KUMAR JENA	ANUPAM RATH	
	WP(C)/ /	MP		1044/2025
182	D-WP(C)/1596/2025	PANCHANAN MAHANA	LALATENDU SAMANTARAY	
	WP(C)/1444/2025	MP		1045/2025
183	D-WP(C)/50622/2024	INDRAJIT NATH	ALEKHA CHANDRA MOHANTY	
	WP(C)/30635/2024	MP		1046/2025

184	D-WP(C)/45593/2024 WP(C)/26991/2024	ANNAPURNA MAJHI MP	SAROJ KUMAR DASH	1047/2025
185	D-WP(C)/2209/2025 WP(C)/ /	BABAJI CHARAN SWAIN MP	PRASANTA KUMAR SAHOO	1048/2025
186	D-WP(C)/2188/2025 WP(C)/ /	MOHINEE PASAYAT MP	DEBASHISHA HOTA	1048/2025
187	D-WP(C)/51907/2024 WP(C)/ /	BHIMA ROHIDAS MP	ASWINI KUMAR DASH	1049/2025
188	D-WP(C)/2212/2025 WP(C)/ /	GHANASHYAM NAYAK MP	AMIYA KUMAR CHHATOI	1050/2025
189	D-WP(C)/2215/2025 WP(C)/ /	TUNA CHOUDHURY MP	AMIYA KUMAR CHHATOI	1051/2025
190	D-WP(C)/39275/2023 WP(C)/39275/2023	MANJU PRAVA MISHRA MP	SOUMYA DEV RAY	1052/2025
191	D-WP(C)/2217/2025 WP(C)/ /	SUGYAN KUMAR JENA MP	AMIYA KUMAR CHHATOI	1053/2025
192	D-WP(C)/36452/2024 WP(C)/21675/2024	SANTOSH KUMAR SWAIN MP	BUDHADEV ROUSTRAY	1054/2025
193	D-WP(C)/2218/2025 WP(C)/1897/2025	RABINDRANATH MOHANTY @ RABI MOHANTY MP	HANJAN KUMAR BISWAL	1055/2025
194	D-WP(C)/34371/2020 WP(C)/34371/2020	DHANESWAR BAGHSINGH (ST) MP	AMIYA KUMAR CHHATOI	1056/2025
195	D-WP(C)/2223/2025 WP(C)/ /	JAYPRASAD BAIDYABHUSHAN MP	DEEPAK KUMAR PANI	1057/2025
196	D-WP(C)/2190/2025 WP(C)/ /	SUJIT RAVVA MP	JAGAMOHAN PATTANAİK	1058/2025
197	D-WP(C)/39275/2023 WP(C)/39275/2023	MANJU PRAVA MISHRA MP	SOUMYA DEV RAY	1059/2025
198	D-WP(C)/2225/2025 WP(C)/ /	RAJENDRA LENKA MP	NIRANJAN LENKA	1060/2025
199	D-WP(C)/2227/2025 WP(C)/ /	M/S. RED LIP RESTAURANT, BERHAMPURKOUSIK ANANDA GURU MP		1061/2025
200	D-WP(C)/2229/2025 WP(C)/ /	KALPANA PANDA MP	GOPINATH MISHRA	1062/2025
201	D-WP(C)/2191/2025 WP(C)/ /	RAVVA RAMA KRISHNA MP	JAGAMOHAN PATTANAİK	1063/2025
202	D-WP(C)/51400/2024 WP(C)/31160/2024	M/S DALMIA CEMENT (BHARAT) LTD., TATA STEEL MP	SARADAPRASANNA SARANGI,ASHOK KU PARIJA,SR.ADV	1064/2025
203	D-WP(C)/2248/2025 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	NETRANANDA BISWAL	1065/2025
204	D-WP(C)/9843/2024 WP(C)/5437/2024	SAROJINI MISHRA MP		1066/2025
205	D-WP(C)/44056/2024 WP(C)/26044/2024	NIRANJAN MOHAPATRA MP	JAJATI KESHARI KHUNTIA	1067/2025
206	D-WP(C)/2253/2025 WP(C)/ /	KARAMA SINGH MP	SATYA RANJAN PATI	1068/2025
207	D-WP(C)/2254/2025 WP(C)/ /	DINESH CHANDRA DAS MP	KAJAL SAHOO	1069/2025
208	D-WP(C)/3191/2024 WP(C)/1600/2024	SHANKAR GUPTA MP	KABIR KUMAR JENA	1070/2025
209	D-WP(C)/1509/2025 WP(C)/1553/2025	KAILASH CHANDRA PARIJA MP	SOUMYA MISHRA	1071/2025
210	D-WP(C)/26269/2011 WP(C)/26269/2011	MAITHAN ISPAT LTD. MP		1072/2025
211	D-WP(C)/52001/2024 WP(C)/31641/2024	THE MANAGING DIRECTOR, ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), B		1073/2025
212	D-WP(C)/11988/2024 WP(C)/9663/2024	PRABHUDATTA BARIK MP	SOURAV DAS	1074/2025
213	D-WP(C)/2278/2025 WP(C)/ /	M/S. MAHARAJA RESTAURANT, ASKA ROKULSUKANANDA GURU MP		1075/2025
214	D-WP(C)/2279/2025 WP(C)/ /	PRATAP CHANDRA PAUL MP	KARUNAKAR NAYAK	1076/2025
215	D-WP(C)/2281/2025	M/S. VAISHNO DEVI PHARMA, CUTTACK	SUDEEPTA KUMAR SINGH	

	WP(C)/ /	MP		1077/2025
216	D-WP(C)/2276/2025	M/S. OSWAL GREENTECH LIMITED, NEW	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		1078/2025
217	D-WP(C)/2284/2025	M/S. PRINCE RESTAURANT, BERHAMPUR	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		1079/2025
218	D-WP(C)/2288/2025	LALITA MAHANTA	SK. ZAFARULLA	
	WP(C)/ /	MP		1080/2025
219	D-WP(C)/22358/2017	BAIDHAR SETHI		
	WP(C)/22358/2017	MP		1081/2025
220	D-WP(C)/2294/2025	SANTOSINI MALLICK	BIKASH KARNA	
	WP(C)/ /	MP		1082/2025
221	D-WP(C)/2295/2025	M/S. PRAMILA TRADERS, MAYURBHANJ	PRONoy MOHANTY	
	WP(C)/ /	MP		1083/2025
222	D-WP(C)/2296/2025	M/S. KALINGA WARRIOR SECURITY SERVICES	SONALI RAMSHERA	
	WP(C)/ /	MP		1084/2025
223	D-WP(C)/151/2014	M/S.BALAJI MELTERS		
	WP(C)/151/2014	MP		1085/2025
224	D-WP(C)/2302/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		1086/2025
225	D-WP(C)/2300/2025	PURNIMA ROUT	SAIBRATA RATH	
	WP(C)/ /	MP		1087/2025
226	D-WP(C)/2302/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		1088/2025
227	D-WP(C)/22725/2024	PRASANTA KUMAR MANNA	SAMEER KUMAR DAS	
	WP(C)/13938/2024	MP		1089/2025
228	D-WP(C)/22721/2024	HIMANSU SEKHAR BEHERA	SAMEER KUMAR DAS	
	WP(C)/13967/2024	MP		1090/2025
229	D-WP(C)/22723/2024	SUSHANTA KUMAR BARIK	SAMEER KUMAR DAS	
	WP(C)/13977/2024	MP		1091/2025
230	D-WP(C)/2317/2025	SANJIT KUMAR SAHOO @ SANJIT SAHOOBINAYA	KUMAR MOHANTY	
	WP(C)/ /	MP		1092/2025
231	D-WP(C)/53899/2024	THE SECRETARY S.B.I. STAFF ASSOCIATION	ONE GOVERNMENT SOCIETY LTD	
	WP(C)/1875/2025	MP		1093/2025
232	D-WP(C)/2289/2025	PUSPITA MISHRA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		1094/2025
233	D-WP(C)/2335/2025	SUSHIL JAISWAL	BIJAY PANDA	
	WP(C)/ /	MP		1095/2025
234	D-WP(C)/2337/2025	SUSHIL JAISWAL	BIJAY PANDA	
	WP(C)/ /	MP		1096/2025
235	D-WP(C)/52583/2024	PRAFULLA MALLICK	AJAYA KUMAR MOHARANA	
	WP(C)/1878/2025	MP		1097/2025
236	D-WP(C)/42456/2024	BIJU SHRAMIKA SAMUKHYA, BBSR		
	WP(C)/24867/2024	MP		1098/2025
237	D-WP(C)/2346/2025	M/S. KHIMJI K.D.AND SONS PVT. LTD, BBSR	MIT PRASAD BOSE	
	WP(C)/ /	MP		1099/2025
238	D-WP(C)/2357/2025	PURNA CHANDRA PANIGRAHI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		1100/2025
239	D-WP(C)/2358/2025	GOVERNING BODY, BALASORE LAW COLLEGE	ABHAY KUMAR DELWAL	
	WP(C)/ /	MP		1101/2025
240	D-WP(C)/2360/2025	TANTIA CONSTRUCTIONS LTD, BBSR	JNANESH MOHANTY	
	WP(C)/ /	MP		1102/2025
241	D-WP(C)/2362/2025	NIBEDITA JENA	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		1103/2025
242	D-WP(C)/2354/2025	PUSPITA MISHRA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		1104/2025
243	D-WP(C)/2364/2025	LACHHAMAN SWAIN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		1105/2025
244	D-WP(C)/2369/2025	NARAYAN RATHA	AMIT KUMAR NATH	
	WP(C)/ /	MP		1106/2025
245	D-WP(C)/2376/2025	DHARITRI MOHANTY	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1107/2025
246	D-WP(C)/2380/2025	BIJAYA KUMAR SAHU	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		1108/2025

247	D-WP(C)/2383/2025 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	1109/2025
248	D-WP(C)/2384/2025 WP(C)/ /	BUDHA MASJID WSHG, CHUNUPADA CHH MP	CHAMBERLAZ	1110/2025
249	D-WP(C)/2386/2025 WP(C)/ /	RAMACHANDRA SAHU MP	SHASHI BHUSAN JENA	1111/2025